

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). Number of companies do not appear to pay taxes in consonance with their income. They minimise their tax liability by planning their affairs in such a manner as to derive maximum benefit of the provision of tax incentives under the Income-tax Act, eventually resulting in zero-tax or minimal tax liability. With a view to ensuring that the various tax concessions do not reduce the taxable income of companies to the extent that there may be no tax liability at all or the tax liability may be disproportionately reduced, the law has been suitably amended from time to time.

**Export performance of machine and tools industry**

3280. SHRI BRAHMOHAN MOHANTY : Will the Minister of COMMERCE be pleased to state :

(a) whether the export performance of machine and tools industry has not been of a higher order on account of non-availability of steel at internationally competitive prices;

(b) if so, the details thereof; and

(c) the steps Government have taken to remove the difficulty ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) and (b). Engineering industry, including machine and tool industry, is provided the facility of duty free import of steel to meet its export commitments. Apart from this, higher cost of indigenous steel used for export production is reimbursed under the International Price Reimbursement Scheme.

(c) Requirements of steel for export production is given the highest priority for allocation.

**Iron ore export during 1985-86**

3281. SHRIMATI BASAVARAJESWARI : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that there has been substantial increase in the export of iron ore in 1985-86;

(b) whether it is also a fact that the export target of 30 million tonnes of iron ore envisaged in the Seventh Plan will be achieved in 1986-87 itself; and

(c) the specific steps envisaged by Government to boost the export of iron ore concentrates from Kudremukh in Karnataka ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) It is planned to export more than 30 million tonnes of iron ore during 1986-87.

(c) Intensive efforts are being made to locate overseas export markets for iron ore concentrates. As a result of these efforts Japan, China and some West European countries are developing into markets for these concentrates.

**National Committee on Tourism**

3282. SHRI H. B. PATIL :  
SHRIMATI GEETA  
MUKHERJEE :  
DR. G. S. RAJHANS :  
SHRI SOMNATH RATH :  
SHRI V. TULSIRAM :  
SHRI LAKSHMAN MALLICK :  
PROF. NARAIN CHAND  
PARASHAR :

Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that Government have recently set up a 12-member National Committee on Tourism;

(b) if so, the details regarding its composition alongwith the guidelines issued and other tasks assigned to it; and

(c) when the committee is expected to submit its report ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SONTOSH MOHAN DEV) :** (a) and (b). The Planning Commission has set up a National Committee on Tourism.

(c) The composition and the terms of reference of the National Committee on Tourism are given in the Statement below. The Committee is expected to submit its report by January 1987.

#### Statement

#### *Statement giving composition and terms of reference of the National Committee on Tourism*

The Composition of the National Committee on Tourism is :

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| 1. Shri Mohammed Yunus<br>Chairman,<br>Trade Fair Authority of India                         | Chairman |
| 2. Shri S. K. Misra,<br>Secretary<br>Ministry of Tourism                                     | Member   |
| 3. Smt. Kapila Vatsayan<br>Secretary<br>Department of Arts.                                  | Member   |
| 4. Shri K. L. Thapar<br>Adviser (Transport & Tourism)<br>Planning Commission                 | Member   |
| 5. Shri K. B. Lal<br>Former Commerce Secretary<br>and Ambassador to EEC                      | Member   |
| 6. Dr. B. Venkataraman<br>Former Secretary<br>Ministry of Tourism and<br>Civil Aviation      | Member   |
| 7. Shri A. N. Haksar<br>Former Chairman, ITC   | Member   |
| 8. Shri Inder Sharma<br>Chairman<br>Sita World Travels                                       | Member   |
| 9. Shri Gautam Khanna<br>Sr. Vice President<br>Oberoi Hotels and<br>Chairman—Mercury Travels | Member   |

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| 10. Shri Rajan Jetley<br>Managing Director<br>I.T.D.C.                            | Member    |
| 11. Shri A. B. Kerkar<br>Vice Chairman & Managing Director<br>Taj Group of Hotels | Member    |
| 12. Shri R. K. Puri<br>Sr. Vice President (Commercial)<br>I.T.D.C.                | Secretary |

Terms of Reference of the Committee are :

- (i) Evaluate the economic and social relevance of international and domestic tourism of India.
- (ii) Define the tourism product, its present and future variation keeping in view the market needs and demands.
- (iii) Determine the requirements of a balanced, integrated infrastructure and facilitation measures to achieve the maximum consumer satisfaction.
- (iv) Develop a planned market strategy based on scientific research and consistent with on-going responses of the market needs through a realistic communication strategy.
- (v) Determine and Define the role of the Central Ministries, State Governments, Public and Private Institutions in the promotion of tourism and suggest a mechanism for monitoring the performance of these agencies against the well defined economic yardstick.
- (vi) Assess the manpower needs for development of tourism sector and to recommend appropriate training programmes for manpower development.
- (vii) Recommend organisational and institutional measures to systematise long-term planning for the tourism sector on a sound, technical and economic basis.